

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 3408

TO BE ANSWERED ON MARCH 22, 2017

BASIC FACILITIES TO URBAN POOR

NO. 3408

SHRI RAGHAV LAKHANPAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the funds allocated to provide basic facilities to urban poor are not being utilised properly and if so, the details thereof;
- (b) the number of States which have utilized less than 50 per cent of the allocated funds per year during each of the last three years and the current year, State-wise; and
- (c) the reasons for such under-utilizations along with the corrective steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a)&(b): The Ministry has been implementing Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana (Urban)-Housing for All {PMAY (U)-HFA} schemes for extending central assistance to States/UTs for providing houses and related basic civic amenities to urban poor including slum dwellers.

State-wise details of central grant released during the last three years and current year under these schemes and percentage of funds utilised by the States/UTs is annexed which reflects that 4 States have utilized less than 50% of the funds released.

(c): The reasons for such under-utilizations are due to non-availability of encumbrance free land, reluctance of slum dwellers / beneficiaries to shift temporarily in cases of in-situ redevelopment projects etc. For ensuring optimum utilization of funds, the Ministry reviews status of ongoing projects under these schemes through Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT Governments are advised to utilize the funds released by Govt. of India and to complete the on-going projects at the earliest.

Details of funds provided and utilised by States/UTs under JnNURM, RAY and PMAY (Urban) during last three years and current year

[as on 17th March 2017]

Sl. No.	State/UT	Funds Released (Rs in cr.)	Fund utilised (Rs in cr.)	% of funds utilised #
1	A&N Island (UT)	-	-	-
2	Andhra Pradesh	613.43	984.24	160%
3	Arunanchal Pradesh	143.31	76.48	53%
4	Assam	38.60	49.75	129%
5	Bihar	613.98	364.95	59%
6	Chandigarh (UT)	4.74	322.78	6806%
7	Chhattisgarh	270.87	295.24	109%
8	D&N Haveli (UT)	1.67	1.90	113%
9	Daman & Diu (UT)	-	-	-
10	Delhi (UT)	502.41	965.74	192%
11	Goa	-	-	-
12	Gujarat	1,265.37	1,394.76	110%
13	Haryana	245.10	142.42	58%
14	Himachal Pradesh	35.59	21.03	59%
15	Jammu & Kashmir	38.80	140.22	361%
16	Jharkhand*	384.73	109.22	28%
17	Karnataka	1,049.46	753.18	72%
18	Kerala	152.67	220.99	145%
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	779.76	466.10	60%
21	Maharashtra	762.64	2,539.04	333%
22	Manipur	29.52	74.79	253%
23	Meghalaya	4.68	36.88	788%
24	Mizoram	46.91	117.02	249%
25	Nagaland	104.38	124.76	120%
26	Orissa*	410.70	171.56	42%
27	Puducherry (UT)	4.32	40.75	943%
28	Punjab	83.91	50.82	61%
29	Rajasthan	722.40	524.88	73%
30	Sikkim	6.57	26.37	402%
31	TamilNadu	1,089.43	1,450.79	133%
32	Telangana	517.35	716.51	138%
33	Tripura*	377.95	71.45	19%
34	Uttar Pradesh	360.68	1,293.36	359%
35	Uttrakhand*	168.38	74.59	44%
36	West Bengal	862.14	1,847.33	214%
Total :-		11,692.45	15,469.92	

* State / UT with % of funds utilised less than 50%

In some cases the utilisation is more than 100% because the fund utilised during last three years and current year also pertain to fund released in previous years.